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**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
SPECIAL BENCH (Video Conference)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.8.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 214/9/AMR/2019
NAME OF THE COMPANY	Mandava Cotton Mills Pvt ltd
NAME OF THE PETITIONER(S)	Centaur Tenhplast Pvt ltd
NAME OF THE RESPONDENT(S)	Mandava Cotton Mills Pvt ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner Mr. A. Chandra Sekhar, submits that the amounts have already been paid and seeks permission to withdraw the case. Permission granted. The case is disposed of as withdrawn.

  
**MEMBER JUDICIAL**

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